

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4458

ANSWERED ON:22.04.2002

ASSISTANCE TO DROUGHT AFFECTED STATES

K.H. MUNIYAPPA;PUTTASWAMY GOWDA;RUDRAGOUDA PATIL;VIJAY KUMAR KHANDELWAL

**Will the Minister of AGRICULTURE be pleased to state:**

(a) the Central assistance sought by each drought affected States and the amount of assistance provided to them so far during 2001-02; State-wise;

(b) whether the Governments of Karnataka and Madhya Pradesh have submitted proposals, for financial assistance to deal with the drought situation in the States;

(c) if so, whether the Union Government have sanctioned any amount as assistance to the States apart from States entitled for Calamity Relief Fund (CRF);

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (e): During 2001-02, the Governments of Andhra Pradesh, Bihar, Himachal Pradesh, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra and Rajasthan reported drought situation due to deficient rainfall. The entire Central share of Calamity Relief Fund (CRF) for 2001-02 was released to Andhra Pradesh, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra and Rajasthan for undertaking necessary measures in the wake of natural calamities including drought. For Bihar and Jammu & Kashmir, only 50% of Central share of CRF for 2001-02 could be released for want of some information/clarification from the State Governments. Memoranda for assistance from the National Calamity Contingency Fund (NCCF) were received from Andhra Pradesh, Bihar, Karnataka, Madhya Pradesh and Maharashtra and Central Teams were deputed to visit the affected areas in these States for assessment of the situation. No assistance from the NCCF was released to Andhra Pradesh, Bihar, Karnataka and Maharashtra, keeping in view the norms and availability of funds under CRF. The case of Madhya Pradesh is under process.